

BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD

C.P. (I.B) No. 33/9/NCLT/AHM/2017

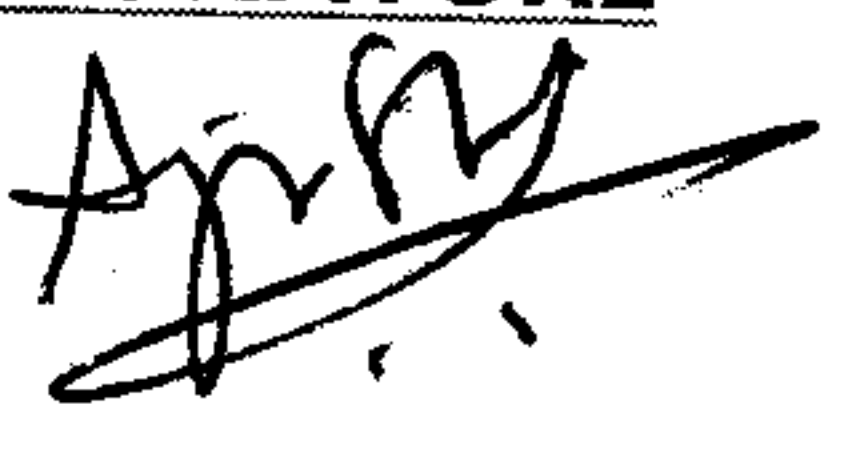

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

Name of the Company: Renish Petrochem FZE  
V/s.  
Ardor Global Pvt. Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy  
Code

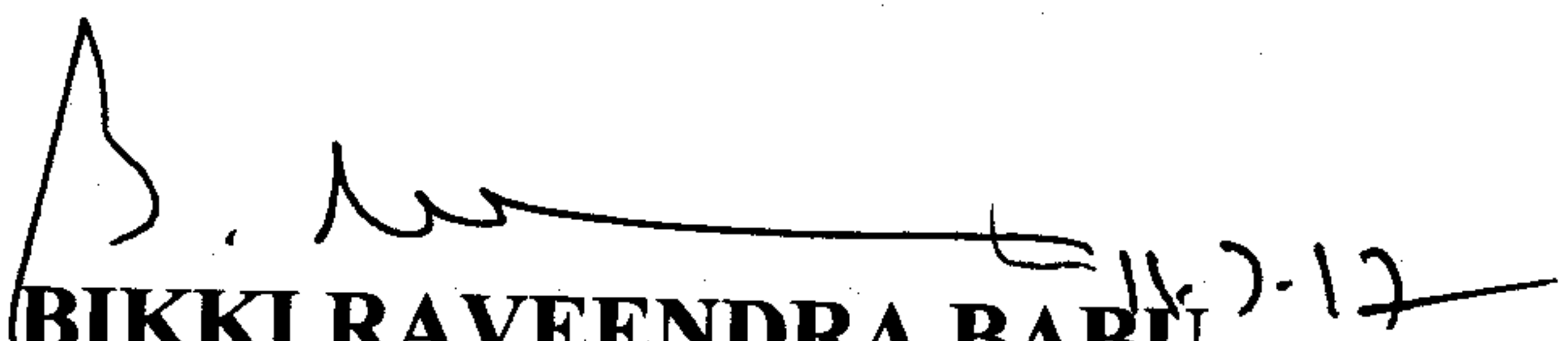
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	A. R. Sheth	Adv. & Solicitor	Respondent Debit	
2.	NAVIN PAHWA	Adv.	PETITIONER	

**ORDER**

Learned Advocate Mr. Navin Pahwa present for Operational Creditor/ Petitioner.  
Learned Advocate Mr. Arjun Sheth present for Respondent.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondent.

For orders 18.07.2017.

  
**BIKKI RAVEENDRA BABU**  
MEMBER JUDICIAL

Dated this the 11th day of July, 2017.